

## **National Company Law Tribunal :Additional Session Judge Vidya Prakash appointed as Registrar General**

June 7, 2021 New Delhi, India

Additional Sessions Judge Vidya Prakash shall be appointed as Registrar General of the National Green Tribunal. The position become vacant after the death of the Registrar General Ashu Garg due to the Covid-19 recently.



Additional Sessions Judge Vidya Prakash shall be appointed as Registrar General of the National Green Tribunal on the Deputation Basis. Sri Vidya Prakash has been appointed as Registrar, National Green Tribunal Principal Bench New Delhi on Deputation Basis with the effect from the date of joining i.e., May 29,2021 for a period of one year.

Mr. Vidya Prakash has done his B.Com and LLB from Delhi University. He did his LLM from Kurukshetra University. He joined Delhi Judicial Service in 2003 and was promoted to Delhi in Higher Judicial Service in January 2014.

As a Judicial officer he served on following positions-

- Civil Judge
- Metropolitan Magistrate

- Additional Senior Civil Judge/Judge Small Causes Court
- Additional Chief Metropolitan Magistrate
- Chief Metropolitan Magistrate(Central),Delhi.

His last posting was Additional Sessions Judge, Delhi.

The National Green Tribunal established On October 18,2010 under the National Green Tribunal Act, 2010 for effective disposal of case related to environmental protection ,conservation of forests and other natural resources, which includes enforcement of any legal right relating to environment, gives relief and compensation for damages to persons and property and matters incidental connected therewith.

It is a special body equipped with the expertise persons to handle environmental disputes which involving multi-disciplinary issues and matters. The Tribunal shall not be bounded by the procedures laid down under the Code of Civil Procedure, 1908, but was based on the guiding principles of natural justice. The Tribunal's dedicated jurisdiction in environmental matters provides speedy environmental justice and help reduce the burden of litigation in the higher courts. The Tribunal is mandate to make and endeavour for disposal of applications and appeals finally within 6 months of filing of the same. Initially, the National Green Tribunal is proposed to be set up at five place of sittings and will follow circuit procedure for making itself more accessible. New Delhi is the Principal Place of Sitting of the Tribunal likewise Bhopal, Pune, Kolkata and Chennai shall be the other place of sitting of the Tribunal.

The Principle Sitting Judges at present-

- JUSTICE SONAM PHINTSO WANGDI.
- JUSTICE K. RAMAKRISHNAN.
- Justice S K Singh.
- Justice Sudhir Agarwal.

There are currently six members in the tribunal

- three judicial members and
- three expert members ,apart from the chairman.